



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 03:15 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE BUDI HABUNG, IF TIME PERMITS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	AB/3196/2024 B/O	MANISH KUMAR AGARWAL @ MANISH KUMAR AGARWALA Versus THE STATE OF ASSAM	MR. G AGARWAL	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./2665/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
55	Bail Appln./3504/2024 WITH OFFICE NOTE, FIXED	MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
56	Bail Appln./3506/2024 WITH CASE RECORD (SCANNED COPY), FIXED	DILWAR KHAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA	PP, ASSAM
57	Bail Appln./3509/2024 WITH OFFICE NOTE, FIXED	DULAL RAUT @ DULAL ROUTH Versus THE STATE OF ASSAM AND ANR	MR P DAS MR A SARMA MR P PRAWAR MR Y KOTHARI MS N BARUAH MR ANAND SHARMA	PP, ASSAM
58	Bail Appln./3536/2024 WITH CASE RECORD (SCANNED COPY), FIXED	SORIFUL ISLAM @ MD SHORIFUL ISLAM @ RAHUL Versus THE STATE OF ASSAM AND ANR	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
59	Bail Appln./3556/2024 WITH CASE RECORD (SCANNED COPY), FIXED	PARITUSH GHOSH @ PARITUSH GHOSE Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
60	Bail Appln./3610/2024 FIXED	MUKESH AGARWAL Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA	SC, CBI

61	Bail Appln./3628/2024 FIXED	GAJEN LIMBU Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
----	--	---	---	---------

BAIL HEARING

62	AB/2459/2024 WITH CASE RECORD (SCANNED COPY), BY SLIP	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
63	AB/2920/2024 WITH CASE DIARY (SCANNED COPY), BY SLIP	MUZAMMEL HOQUE @ MUJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
64	AB/3039/2024 FIXED	ABDUL LATIF SK Versus CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI

ORDERS

65	I.A.(CrI.)/1176/2024 BA 3568/2024(D/O), BY SLIP in I.A.(CrI.)/1162/2024	RIJAUL ISLAMM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. S C BISWAS	PP, ASSAM
----	---	--	----------------------------------	-----------

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
12	WP(C)/1828/2021 B/O	PALASH JYOTI PHUKAN Versus THE UNION OF INDIA AND 4 ORS	MR. R K TALUKDAR MS. T DEVI	MR. A BHATTACHARYA (r4) MR T KALITA (R-2,3) MR. B DEKA (R-2,3) MS. K MALAKAR (r4) MR. A BHATTACHARJEE (r4) ASSTT.S.G.I.
13	Cont.Cas(C)/60/2024 B/O	DEBABRATA PAUL Versus SHANTANU P GOTMARE AND 2 ORS	MR M R ADHIKARI MS M BORAH MS. D PATHAK	
ADMISSION				
14	WP(C)/5276/2024 FIXED	M/S VIVEK TRANSPORT AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM MR. S MUNIR(R-4) MR. P K MUNIR(R-4) MR K HUSSAIN(R-4)
HEARING				
15	WP(C)/4120/2017 FIXED	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
16	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
10	I.A.(CrI.)/1282/2023 WITH LCR 3 FILES. FIXED. in CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
HEARING				
11	CRL.A(J)/14/2021 3 Y 11 M 19 D :WITH LCR 2 FILES. P.B-2. FIXED.	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM
12	WITH Death Sentence Ref./1/2021	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
13	CrI.A./47/2022 2 Y 10 M 19 D :WITH LCR 8 FILES, P.B-2 FIXED.	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	WITH I.A.(CrI.)/125/2022 in CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND
HONOURABLE MR. JUSTICE NELSON SAILO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
18	WP(C)(Suo Moto)/1/2024 B/O	IN RE - X Versus THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA (SC, GHC)	
19	WP(C)/1962/2024 BY SLIP	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	WP(C)/6444/2024 BY SLIP	TAIYB ALI @ TAIYAB ALI @ TOYAB ALI Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/6449/2024 BY SLIP	ALEKJAN BIBI @ NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
22	WP(C)/5807/2024 WITH LCR, FIXED	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3431/2024 in WP(C)/5807/2024	KADER PARAMANIK Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

HEARING

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE KALYAN RAI SURANA AND
HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
29 WP(C)/6545/2023 FIXED	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG MR R DHAR SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024

24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	Crl.Pet./696/2024 B/O	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MS. U NANDA MR G BARGAYARY	MR S GOGOI (R-2) MS G GOGOI(R-2) MS A GOGOI(R-2) MS. J GHOSH PP, ASSAM
62	Crl.Pet./1010/2024 B/O	ISLAM UDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./3424/2024 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
64	Bail Appln./3442/2024 WITH OFFICE NOTE, FIXED	NUR ALOM SK @ SHAHALOM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM	MS. R CHOUDHURY(INFORMANT) MS. B. HAZARIKA (INFORMANT) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024

14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

33	WP(C)/5127/2024 B/O	JAYMATI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
----	--	---	-------------	---

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025

26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
25	RSA/223/2024 CAVT. NO.09942/024, FIXED	MD MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARABHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
26	RSA/224/2024 CAVT. NO.09942/024, FIXED	MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARBHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR. B K SEN MR A HUSSAIN FOR CAVEATOR
	WITH I.A.(Civil)/3671/2024 in RSA/224/2024	MUDDABHIR HUSSAIN CHOUDHURY Versus MUSTT FARHATUN NESSA BARBHUIYA AND 8 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	MR A HUSSAIN FOR CAVEATOR
HEARING				
27	MFA/110/2021 WITH LCR, B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024

9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
22	Crl.Rev.P./349/2012 BY SLIP	ABU BAKKAR and 2 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MR.T HUSSAIN MS.E SHITIRI MS.A DEY MS.S D CHOUDHURY	PP, ASSAM
23	Crl.Rev.P./503/2019 WITH LCR 4 FILES, FIXED	SHAH NAWAZ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024

14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	Crl.Rev.P./284/2024 WITH LCR AND CASE DIARY, B/O	SHUBHAM PANDAY Versus THE STATE OF ASSAM AND ANR.	MR. S NATH MR. S NATH MR. N G KUNDU MR. R SAHA MS. M BAISHYA	
36	Crl.A./406/2024 B/O	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
	WITH I.A.(Crl.)/1181/2024 in Crl.A./406/2024	BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, CBI
37	Crl.Pet./1223/2024 B/O	MAHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
38	AB/1900/2024 FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
ORDERS				
39	I.A.(Crl.)/1017/2023 B/O in Crl.Rev.P./10855/2023 WITH Crl.Rev.P./10855/2023 (Filing Number)	UTPAL DAS Versus SITA DEVI RAY UTPAL DAS Versus SITA DEVI RAY (B)	MS. S NAZNEEN MR. K M HASSAN MR. K M HASSAN	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL
DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

3	RSA/116/2014 CAVT. NO. 234/2014	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
---	--	--	---	--

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024

21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,5th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I

THIS BENCH WILL RISE AT 03:15 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HIS LORDSHIP, IF TIME PERMITS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	MACApp./132/2020 (AT 10:30 AM)	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	MRS A BUJARBARUAH MR.T HUSSAIN(R- 1-4) MS.R BORGHAIN(R- 1-4)
	WITH I.A.(Civil)/809/2020 in MACApp./132/2020	THE ORIENTAL INSURANCE CO. LTD. Versus SMT. PURNIMA KUMARI and 5 ORS,	MS.R D MOZUMDAR MS. C MOZUMDAR	
ORDERS				
21	CRP(IO)/107/2020 FIXED	SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY
22	MACApp./209/2022 WITH LCR, FIXED	SRI BERASWAR KONWAR AND 4 ORS Versus SRI SANWAL MAL AND 2 ORS	MR. R Deka MS P MISHRA	MR. R GOSWAMI MR. R GOSWAMI MR. S DUTTA MS. P BORTHAKUR (R-3)
HEARING				
23	MACApp./223/2020 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus BHANITA RABHA AND 3 ORS.	MR. R C PAUL MS M BHARATI	MR H DAS MR. P K GOGOI (r-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 05/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024
16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MRS. A GAYAN	02-12-2024	To	06-12-2024
18)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
19)	MR. T N DAS	01-12-2024	To	12-12-2024
20)	MR. N BARUAH	02-12-2024	To	15-12-2024
21)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
22)	MR. B K DAS	05-12-2024	To	20-12-2024
23)	MS. P DAS	05-12-2024	To	20-12-2024
24)	MR. B NATH	04-12-2024	To	09-12-2024
25)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
26)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
27)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
28)	MR. A K PURKAYASTHA	05-12-2024	To	06-12-2024
29)	MR. S SHARMA	05-12-2024	To	06-12-2024
30)	MR B K SARMA	05-12-2024	To	13-12-2024
31)	MR. S SINHA	05-12-2024	To	20-12-2024
32)	MS. D GHOSH	05-12-2024	To	05-12-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR THURSDAY, THE 5TH DAY OF DECEMBER, 2024]

[AT 3:30 PM]

BEFORE

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 3]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

1. IA(C)/193/2024
[IN PIL 16/2023]

SILEN VALLEY PEOPLES
WELFARE FORUM AND ANR
VERSUS
THE STATE OF AP AND 10 ORS

LENTSOTHE
SANGTAM

MARTO KATO
DUGMAR KAMDUK
DSGI
GA (AP)
SC (LAND
MANAGEMENT)



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR THURSDAY, THE 5TH DAY OF DECEMBER, 2024]

[AT 1:30 PM]

BEFORE

HON'BLE MR. JUSTICE NELSON SAILO

[COURT NO: 7]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|---|--|--|---------------------------|
| 1. BAIL APPLN. 80/2024
(FIXED FOR
05/12/2024) | KUMAR RAJESH
VERSUS
THE STATE OF MIZORAM R/B
THE SECRETARY TO GOVT. OF
MIZORAM, HOME DEPTT. | MR. LAWMAWMA
RALTE
MR. B K MAHAJAN
MR. PRITAM
MAHANTA
MR. ROSHAN SUBEDI | P.P./ADDL. PP,
MIZORAM |
|---|--|--|---------------------------|